

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.NO. 387/2005

Tuesday, this the 5th day of July, 2005.

CORAM:

**HON'BLE MRS SATHI NAIR, VICE CHAIRMAN
HON'BLE MR K.V.SACHIDANANDAN, JUDICIAL MEMBER**

**Dr T.S. Velayudhan,
Principal Scientist,
Molluscan Fisheries Division,
CMFRI, Kochi.** **Applicant**

By Advocate Mr MR Hariraj

vs

- 1. Union of India represented by the
the Secretary to government of India,
Ministry of Agriculture,
New Delhi.**
- 2. Agricultural Scientist Recruitment Board,
represented by its Secretary,
Krishi Anusandhan Bhavan,
New Delhi-110 012.**
- 3. Director General,
Indian Council for Agricultural Research,
Krishi Bhavan,
New Delhi-110 001.** **Respondents**

By Advocate P. Jacob Varghese(R.2 & 3)

**The application having been heard on 5.7.2005, the Tribunal on the
same day delivered the following:**

O_R_D_E_R**HON'BLE MRS SATHI NAIR, VICE CHAIRMAN**

When the matter came up for hearing, counsel for the applicant submitted that he would like to withdraw the case. Permission is granted. Counsel is directed to ^{make the} get necessary endorsement.

Accordingly, the O.A. is closed. No order as to costs.

Dated, the 5th July, 2005.



K.V.SACHIDANANDAN
JUDICIAL MEMBER

Sathi Nair
SATHI NAIR
VICE CHAIRMAN

trs